

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO.175/2001.

Monday, this the 30th day of April, 2001.

Coram: Hon'ble Shri Justice Ashok Agarwal, Chairman,
Hon'ble Smt. Shanta Shastry, Member(A).

P. Unnikumar Menon,
C/o. 204, 2nd floor,
Balaram, Salsarnagar Kulgaon,
P.O. Badlapur,
District - Thane - 421 504.
(By Advocate Shri S.P.Kulkarni)

...Applicant.

Vs.

1. Union of India through
Assistant Works Manager (R.II),
Chief Works Manager's Office,
Carriage and Wagon Workshop,
Central Railway, Matunga P.O.,
Mumbai - 400 019.
2. Works Manager (R),
Central Railway,
Carriage and Wagon Workshop,
Matunga P.O.,
Mumbai - 400 019.
3. Deputy Chief Works Manager,
Central railway, (Carriage & Wagon Workshop),
Matunga,
Mumbai - 400 019.
4. Chief Works Manager,
(C & W) (Carriage & Wagon) Workshop,
Central Railway, Matunga,
Mumbai - 400 019.
5. Chief Medical Superintendent,
Byculla Railway Hospital,
Byculla,
Dr. Ambedkar Hospital,
Mumbai - 400 027.

(By Advocate Shri R.R.Shetty) ...Respondents.

: O R D E R (ORAL) :

{Per Shri Justice Ashok Agarwal, Chairman}


Being aggrieved by an order of 29th May, 2000 imposing a
penalty of removal from service after a disciplinary proceedings
was conducted against the applicant, he has approached this
Tribunal. Applicant has preferred an appeal on 7.8.2000 (a copy

of which is annexed at Annexure - C). No decision thereon, has so far been taken. In the circumstances, we find that interest of justice will be duly met by disposing of the present OA at this stage itself, with a direction to the Appellate Authority (Respondent No.4) to decide the aforesaid appeal expeditiously and in any event, within a period of three months from the date of service of copy of this order. No orders as to costs.

Shanta J-

(SHANTA SHAstry)
MEMBER(A)

B.

ASHOK AGARWAL

(ASHOK AGARWAL)
CHAIRMAN